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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

TP Nos. 61-C, D, M, E, N, B, J, F, H of 2016 with
TP No. 61/397-398/NCLT/AHM/2016 (New)
CA Nos. 55,108,115,141,142,181,12,68,151 of 2015, MA-1 of 2015
With CP No. 16/397-398/CLB/MB/2014 (Old)

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.07.2017**

Name of the Company: Dr. Sobhagyamal Jain & Ors.
V/s.
Sobhagya Hospital & Research Centre Pvt. Ltd.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	Kunal P Vaishnav	Advocate	Resp No. 1 & 3	Kunal P Vaishnav
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2.

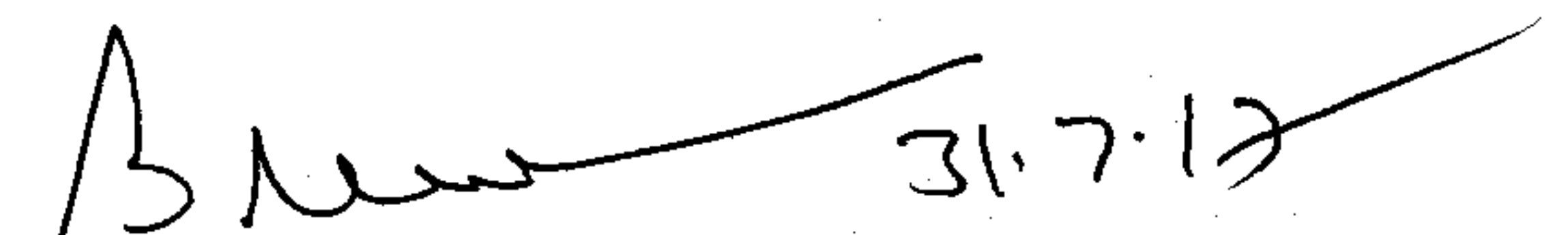
ORDER

None present for Petitioner. Learned Advocate Mr. Kunal Vaishnav present for Respondents no. 1 and 3.

Learned Counsel appearing for Respondents no. 1 and 3 represented that the order dated 22.03.2017 passed by this Tribunal is stayed by the Hon'ble National Company Law Appellate Tribunal in Company Appeal no 215/2017.

Till today the stay order is not brought to my notice by the office.

Hence, list the matter after the appeal is disposed of.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 31st day of July, 2017.